

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-90/1996/1252/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 9<sup>th</sup> March, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.DJDH/668/2022, dated 04.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.03.2022**, has been granted. The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-90/1996/1036/A, dated** , 09-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

*S.P.*  
09/3/22  
**JT.REGISTRAR (VIGILANCE)** *Rao*